

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Hindustan Paper Corporation Limited Date of Commencement of Liquidation: 02-05-2019; List of Stakeholders as on Date: 25-07-2022; Name of IP: Mr. Kuldeep Verma; Process Number: 1; Last 5 digit of registration number: 10038

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	2	5147413701	2	5098054887	0	49358814		Annexure 3
4	Unsecured financial creditors	4	5878468195	3	5794894042	0	83574153	0	Annexure 4
5	Operational creditors (Workmen)	1420	4698495059	1411	1756609611	0	2941885448	0	Annexure 5
6	Operational creditors (Employees)	581	2479739780	574	947435701	0	1532304079	0	Annexure 6
7	Operational creditors (Government Dues)	7	5428894709	7	2615115555	0	2813779154	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	658	9533640439	651	5809234095	0	3724406344	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	39	6420511826	34	1674382123	0	4746129703	0	Annexure 9
Total		2711	39587163709	2682	23695726014	0	15891437695	0	